

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing IA 356/19 - For appointment of RP	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	S Rajendra RMN Legal B Hariharan, IRP

ADVOCATE FOR PETITIONER/s:

*Handwritten:* 11.8.21 AEM. K. E. ROAD Branch  
Dena. (Now Bank of Baroda)

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Mohan, AGM of the Petitioner Bank, Party-in-person.  
Post the case on **19.08.2019**.

*Handwritten Signature*  
**MEMBER (T)**

*Handwritten Signature*  
**MEMBER (J)**

Shruthi

**Verified**

*Handwritten Signature*  
**Court Officer**